

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/794 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rafique Ahmed Tapadar
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati the ^{5th February} ~~January~~, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. FCK.5/12/PJ/29/2025, dtd. 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.02.2025**. The Counsellor, Family Court-II, Kamrup (M), Guwahati will be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/ 795 /A, dated 5.2.25

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)